

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD  
BENCH ALLAHABAD**

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(THIS THE 15<sup>th</sup> DAY OF April, 2010)

***Hon'ble Mr. A.K. Gaur, Member (J)  
Hon'ble Mr. S.N. Shukla Member (A)***

**Civil Misc. Contempt Application No.68 of 2007**

**In**

**Original Application No.1475 of 2005**

(U/S 19, Administrative Tribunal Act, 1985)

Ram Janam Singh Son of late Shri S.B. Singh, retired as Member (Judicial) Board of Revenue, Allahabad resident of 8/1 Meyo Road, Dwarikapuri, Allahabad.

..... **Applicant**

**Present for Applicant :** *Shri Anupam Kulshrestha*

**Versus**

J.S. Deepak, Secretary Appointments, Anubhag-5 Government of Uttar Pradesh, Lucknow.

..... **Respondent**

**Present for Respondents :** *Shri K.P. Singh*

**ORDER**

**(Delivered by Hon'ble Mr. A.K. Gaur, J.M.)**

List has been revised. None appears for the Applicant. Sri K.P. Singh, learned counsel for the respondents has filed counter reply and submitted that order and direction passed by this Tribunal has been complied with by the respondents. He has stated this fact in Paragraph Nos. 6 & 7 of the Counter Affidavit.

2. Having perused the Counter Affidavit filed by the learned counsel for the respondents, we are satisfied that the order and direction passed by this Tribunal has fully been complied with by the respondents. Accordingly, the contempt petition is dismissed. Notice issued to the respondent is discharged.

  
**Member-A**

  
**Member-J**

Sushil